

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 175
TO BE ANSWERED ON 16.11.2016**

CONTRACT MANAGEMENT

175. SHRI MD. BADARUDDOZA KHAN:

Will the Minister of RAILWAYS be pleased to state :

- (a) whether the Railways executes a wide range of works through the agencies of contractors and if so, the details thereof;**
- (b) whether the contract management of Railways is very poor and if so, the reasons therefor;**
- (c) whether the poor contract management is one of the biggest reasons for the delay in projects; and**
- (d) if so, the action taken by the Government in contemplating for better management of contracts in future?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) Yes, Madam. Works Contracts are invited mainly for different types of works such as:**
 - (i) New works sanctioned by Ministry of Railways or Zonal Railways,**

(ii) Maintenance activities,

(iii) Services being provided to passenger/ customers.

These tenders are invited generally by the process of Open Tenders following an established procedure. Contracts are awarded in a transparent manner, following all the rules and regulations on the subject.

(b) No, Madam.

(c) No, Madam. However, sometimes major projects are delayed mainly due to non-availability of requisite funds in time, delay in acquisition of land, delay in completion of works required to be carried out by others to provide clear right of way etc.

(d) Does not arise.
